(3)

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA NO. 264/KB/2017 CP NO.492/2014

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M.

Name of the Company Under Section		Saraj Vinimay Pvt Ltd 391(2),394		

Mers Manyi Bhuteria, Advocate Sestimo

16/17

01_08_2017- CA No.264/KB/2017 - CP No.492/2014 - Saraj Vinmay Pvt. Ltd.

ORDER

Ld. Lawyer on behalf of the petitioner is present.

Heard the petitioner at length.

Order is reserved.

Sd\-MANORAMA KUMARI MEMBER(J)